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Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

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दिनांक/Date: 17.03.2026

Subject: Final Result for hiring of contractual manpower in the capacity of Consultant, Research Associate & Young Professional in O/o CGPDTM.

As per Public Notice No. CGPDTM-16014(12)/3/2022-CGOFFICE-Part (1)/2504 dated 01.02.2026, applications were invited from eligible candidates for engagement as Consultant, Research Associate, and Young Professional on a purely contractual basis.

2. The following candidates have been finally selected for appointment to the respective posts indicated against their names:

S. No.	Name of Post	No. of posts	Selected candidates
1	Consultant	01	(None found suitable)
2.	Research Associate	04	i. Dr. Meenakshi ii. Kalpana Singh iii. Saravanaraja Vaithiyanathan iv. Pankaj Soni
3.	YP (Law & IP)	03	i. Anshika Sahu ii. Rahul Matharu iii. (None found suitable)
4.	YP (Economics & Data Management)	02	i. Vishakha Jain ii. Neel Mani Singh
5.	YP (Media & Communication)	01	i. Tushar Pandey
6.	YP (IP Innovation Management & Research)/ (Public Policy)	02	i. Akanksha Sharma ii. Manoushikha Purkyastha
7.	YP (HR & Admin)	03	i. Rupali Dubey ii. Jyoti Kumari iii. Khusboo Gautam
8.	YP (IT-AI, ML)	02	i. Shreeya Sahu ii. Anshika Tomar
9.	YP (Finance)	02	i. Anshu Goyal ii. Ankit Raj Rauniyar

3. Further, the following candidates have been recommended as waitlist candidates for the respective posts, as indicated against their names. Their candidature will be considered subject to availability of vacancies and fulfillment of the prescribed requirements.

S. No.	Name of Post	Waitlisted candidates
1	Consultant	Nil
2.	Research Associate	i. Meeta Bhati ii. Geetika Suyal
3.	YP (Law & IP)	Nil
4.	YP (Economics & Data Management)	Nil
5.	YP (Media & Communication)	Nil
6.	YP (IP Innovation Management & Research)/ (Public Policy)	Nil
7.	YP (HR & Admin)	i. Surabhi Dave ii. Gunjan Verma
8.	YP (IT-AI, ML)	i. Rishabh Raj
9.	YP (Finance)	i. Gurpreet Singh ii. Md. Amaan Wani

4. Vacant posts will be filled from wait list candidates and where suitable candidates are not found, the respective posts will be re-advertised in due course of time.

5. The selection of the candidates is provisional and subject to verification of original documents, credentials, and eligibility criteria as specified in the Public Notice. Further instructions regarding joining formalities, place of posting, and terms and conditions of engagement will be communicated to the selected candidates in due course of time.

6. In case any discrepancy is found at any stage, the candidature is liable to be cancelled. No requests for reconsideration will be entertained.

Sd/-

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